

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 19th April, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 359/2017 & M.A No. 363/2017)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raman Yadav, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M. R. Shamshed, Adv. For UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. for Applicant in M.A. No. 359/2017 Mr. R.P.S. Sirohi, Adv. for Applicant in M.A. No. 363/2017
2.	Original Application No. 438/2016	M/s Kazi Leather (Huda Hide Agency) Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB
3.	Original Application No. 439/2016	M/s N. R. Tanners Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB
4.	Original Application No. 440/2016	M/s Minaar Industries (Hindustan Tannery Pvt. Ltd.) Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB
5.	Original Application No. 441/2016	M/s New Universal Tannery Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB
FOR ADMISSION			
6.	Original Application No. 186/2017 (M.A. No. 353/2017 & M.A. No. 354/2017)	Narender Kumar Reddy Vs. Union of India & Ors.	Mr. Subhash Chandran K.R. for Applicant

FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 387/2016	Jot Ram Swami Vs. State of Rajasthan & Ors.	Mr. Ramandeep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
8.	Original Application No. 550/2016 (M.A. No. 1047/2016 & M.A. No. 401/2017)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Vikas Balia & Mr. Hemant Ballani, Advs. for Applicant Mr. Sanjeet Purohit, Adv. for -1 Mr. Shiv Mangal Sharma, AAG for state of Rajasthan
9.	Appeal No. 06/2017 (M.A. No. 271/2017)	M/s Manmeet Alloys Pvt. Ltd. Vs. State of Punjab & Ors.	Mr. A. R. Takkar & Mr. Amarjeet Kumar, Advs. for Applicant Mr. Naginder Benipal, Adv. for PPCB
FOR HEARING			
10.	Appeal No. 02/2017 (M.A. No. 56/2017)	M/s Daudpur Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Amarjeet Kumar, Advs. for Appellant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3
11.	Original Application No. 96/2017 (M.A. No. 138/2017, M.A. No. 357/2017 & M.A. No. 403/2017)	SND Public School, Palwal Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3
12.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Rajesh Raina, Adv. for R-4 Ms. Reena Singh, AAG for GDA Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB
13.	Execution Application No. 16/2016 IN O.A. No. 270/2013	K. C. Bhargava & Anr. Vs. Union of India & Ors.	Mr. Prafulla K. Behera, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoosha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv. Mr. Sanjiv Kumar Jha, Adv. for R-6 Mr. Harkesh Meena, Adv. Mr. Sakshi Popli, Adv. for SDMC
14.	Original Application No. 169/2016	Transport Centre Punjabi Bagh Welfare Society Vs. Government of NCT of Delhi & Ors.	Mr. Deepak Vohra & Mr. Sahil Dhawan, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjay Dewan, Adv. for R-4 Mr. Birja Mahapatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for North MCD
15.	Original Application No. 284/2016 (M.A. No. 522/2016 & M.A. No. 117/2017)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Dharendra Kumar Yadav, Adv. for R-4 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-5 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Sumit Gahlawat, Adv.

16.	Original Application No. 680/2016 (M.A. No. 1442/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 4 & 6 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Ravindra Kumar, Adv. for R-5
17.	Original Application No. 431/2016 (Earlier O.A.No.56/2015(CZ))	Babu Lal Jajoo Vs. Union of India & Ors.	Dr. M. S. Kachhawa, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Mr. Chinmoy Padip Sharma, Adv. for R-6 Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for R-3, 4 & 5 Dr. M. S. Kachhawa, Adv.
18.	Original Application No. 500/2016 (M.A. No. 953/2016)	Krishan Kumar Vs. Chief Secretary, Govt. of NCT, Delhi & Ors.	Mr. Sanjeev Gupta & Mr. Reahul Pandey, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1-5 Mr. Dharendra Kumar Yadav, Adv. for R-6 Ms. Puja Kalra, Adv. for North MCD Mr. Rajkumar, Adv. for CPCB
19.	Original Application No. 508/2016	Gajraj Singh Vs. State of NCT of Delhi & Ors.	Mr. T. N. Saxena & Mr. H.C. Kharbanda, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for-R1 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Ms. Puja Kalra, Adv. for SDMC
20.	Original Application No. 664/2016	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3, 5 & 6 Mr. Manu Yadav, Adv. for R-4
21.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant Mr. Pradeep Mishra & Mr. Dalip Kumar Dhayani, Advs. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Ms. Shweta Misra, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-6 & 7 Mr. Sudeep Kr. Shrotriya, Adv. for R-8 & 15 Ms. Priyanka Parida, Adv. for R-9 Mr. Amit Goel, Adv. for R-11 Ms. Manmeet Arora, Adv. for R-12 Mr. Rohit Nagpal, Adv. for R-13, 18 & 23 Mr. Biswajit Das, Adv. for R-17 Ms. Yashmi Sehgal, Adv. for R-19 Mr. Nitin Raj, Adv. for R-20 Mr. Himanshu Tyagi, Adv. for R-21, 25 & 26 Ms. Jagrati Singh, Adv. for R-24 Mr. Tanay Ayde, Adv. for R-27 Mr. Sunil Kumar, Adv. for R-29 Mr. Gudipati G. Kashyap, Adv. Ms. Anisha Upadhyay, Adv.
22.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs. Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja, Adv. for R-2 Mr. A. P. Singh, Adv. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10

			Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Balendu Shekhar, Adv. for SDMC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Biraja Mahapatra, Adv. Mr. Karan Dev Chopra, Adv. for Taj Hotel
23.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Adv. for R-1, 2 4 & 6 Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv.
24.	Original Application No. 41/2015 (M.A No. 100/2015)	Umashankar Patwa & Ors. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5 Ms. Antima Bazaz, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Ravi P. Mehrotra, Adv.
25.	Original Application No. 189/2014 (M.A No. 654/2014 & M.A No. 356/2017)	Umashankar Patwa & Ors. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Ajit Sharma, Adv. for R-5 Mr. J.M. Sharma, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. Mr. Avijit Bhushan, Adv. for R - 7
26.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 5 Mr. Vivek Sharma, Adv. Mr. Taruna A. Prasad, Adv. for MoEF
27.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016 & M.A. No. 230/2017)	RELA & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. J. Rama Chandra Rao, AAG with Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-5 Mr. B. V. Niren, Adv. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB
28.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant Mr. Anil Soni, AAG for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsery, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB Mr. Vikas Malhotra, Adv. for MoEF

			Dr. Shiva Sharma, Adv.
29.	Original Application No. 225/2014	Biswarajan Paramguru & Ors. Vs. Union of India & Ors.	Mr.Rajesh Aggarwal, Adv. & Mr.Biswarajan Paramguru for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R – 5 Mr. Soumyajit Pani for State of Orissa Mr. Pradeep Kumar Tripathy, Adv. Mr. Rajkumar, Adv. for R - 7
30.	Original Application No. 501/2016 (M.A. No. 1207/2016)	Green Park Extension Association & Ors. Vs. New Delhi Municipal Council (NDMC) & Ors.	Mr. Mukesh Kumar, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajiv Bansal, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Mr. Chetanya Singh & Mr. A. Sachthey, Adv. for R-4

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